

ITEM NO.3
SECTION XI

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 8418/2018

BADRI PRASAD (DEAD) THR. LRS

Petitioner(s)

VERSUS

RAM AKCHHAIBER (DEAD) THR. LRS & ORS.

Respondent(s)

IA No. 61388/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 61387/2020 - EXEMPTION FROM FILING O.T.

IA No. 43360/2020 - EXEMPTION FROM FILING O.T.

IA No. 10409/2020 - EXEMPTION FROM FILING O.T.)

Date : 12-01-2021 These matters were called on for hearing today.

For Petitioner(s)

Mr. Ankur Yadav, AOR

For Respondent(s)

Mr Pushkar Sharma, Adv.

Mr. Fuzail Ahmad Ayyubi, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Not connected.

Respondent no.10 has filed counter affidavit but vakalatnama has not been filed. Be filed within four weeks time.

Opportunity to respondent no.9(i) to file counter affidavit has already been declined.

Respondent no.12 has been struck off vide order dt.26.10.2020.

Service is complete on respondent nos. 15(i) to 15(iv) but none has entered appearance.

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Respondent nos. 1 to 8, 11,13 and 14 are granted four weeks time as last opportunity for filing vakalatnama and counter affidavit, as one opportunity to file the same has already been granted on 4.12.2020.

Registry to process the matter for listing before the Hon'ble Court after completion of period of four weeks whether counter affidavit is filed or not by respondent nos. 1 to 8, 11,13 and 14 as further opportunity stands declined, however, vakalatnama may be filed.

ANIL LAXMAN PANSARE
Registrar